

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No: 478 of 2024/RG/GS

Dated:- 24.04.2024

It is hereby ordered that all Secretaries attached to Hon'ble the Chief Justice/Hon'ble Judges shall remain available in the Court where they are deployed for duty and shall take dictation from the Hon'ble Judges so that no inconvenience is caused to their Lordships.

Any deviation shall be viewed seriously.

By Order


24.04.24.

(Shahzad Azeem)
Registrar General
Dated 24.04.2024

No: 14759-74 /RG/GS

Copy of the above is forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Registrar Judicial, High Court Wing, Jammu/Srinagar;
.... for information and necessary action.
5. Registrar Rules, High Court Main Wing, Jammu;
6. Director, J&K Judicial Academy, Janipur, Jammu;
7. Registrar Computers (IT), High Court of J&K and Ladakh, Jammu;
8. Joint Registrar Judicial (Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
.... for information
9. Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
10. In-Charge, Library, High Court Wing, Jammu/Srinagar for information and keeping the record of the same.
11. Order file.


24.04.24.

Registrar General